

4

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 357/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017

NAME OF THE PARTIES:

SBJ Projects Pvt.Ltd.
V/s.
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Shyam Kapadia		
	alw Ms. Smriti Kanade		
	Ms. Rajlatmi Kale		Smriti
	ilb Negandhi, Shah &		
	Himayatullah		
	for Respondent		

ORDER

TCP No. 357/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is absent whereas the Counsel for the Corporate Debtor is present.

At request of the Respondent's Counsel, list this matter on 04.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)